

Office Note

Secretary,
DLSA, Latehar

Madam,

I have to say that Snacks/ Tea/ Water bottle etc are required for the litigants and the members of benches of National Lok Adalat scheduled on 09/03/2019 at the premises of Civil Court, Latehar and to purchase from open market.

Submitted
25/3/19
DLSA, Clerk

Principal District & Sessions Judge -Cum- Chairman DLSA, Latehar

Respected Sir,

The office note of DLSA, Clerk may kindly be perused. The DLSA, Clerk has reported that the Snacks/ Tea/ Water bottle etc. are required for the Litigants/Members of the Benches of National Lok Adalat scheduled on 09/03/2019 at the premises of Civil Court, Latehar.

It is therefore submitted if approved, the same may be purchased from open market.

Permitted
Chairman
DLSA
05/03/19

Submitted
05.3.19
Secretary
DLSA, Latehar

Office Note

Secretary,
DLSA, Latehar
Madam,

The National Lok Adalat was held on **09/03/2019** in the premises of the Civil Court, Latehar . As per the approval of Learned Principal District Judge – cum-Chairman, DLSA, Latehar. Snacks / Tea & Water Bottles etc. for Litigants and the Member of the Benches had been purchased from Ayushma Sweets (Awadh Bihari Prasad) in the following quantity and Bill/ Voucher of the said item have been submitted by the said supplier which is as under:-

Sl. No	Name of the Supplier	Bill/ Voucher no.	Item	Rate	Total Price
1	Ayushma Sweets	Bill No. 624 dated 09/03/2019	Breakfast-140 pkt	Rs.21/- per Pkd	140X21/- = Rs.2940/-
2	(Sri Awadh Bihari Prasad, Latehar)		Tea- 137 cup	Rs. 5/- per cup	137X 5/- = Rs.685/-
3			Water Bottle- 06 Bottle	Rs 12/- per Bottle	06x12/- = Rs.72/-
			Biscuits – 08 Pcs.	Rs. 25/- per Pkt.	08x25/- = Rs.200/-
Total Amount					Rs. 3,897/-

The above expenditure for. **Rs. 3,897/- (Three Thousand Eight Hundred Ninety Seven only)** was incurred in organizing National Lok Adalat on 09/03/2019. In this respect I would like to submit that as per Jharkhand Legal Services Authority Regulation, 2002 Amendment Notification No. 12 dated : 21/02/2013 and Amendment notification No. 13 dated: 18/06/2013, the expenditure up to Rs.5,000/- (Five thousand) only is permissible in Organizing a National Lok Adalat. Further I would like you to submit that the said expenditure shall meet from the NALSA Fund.

Submitted
2/13/19
DLSA, Clerk

Principal District Judge -cum- Chairman, DLSA , Latehar
Respected Sir,

The report of DLSA, Clerk and the Bill/ Voucher submitted by the supplier of above may kindly be perused. Original copy of the bill/voucher is attached with this note. A total expenditure of **Rs. 3,897/- (Three Thousand Eight Hundred Ninety Seven only)** was incurred in organizing the National Lok Adalat held on 09/03/2019.

It is therefore submitted that, if approved, the Bill/ may kindly be passed and sanctioned from the NALSA fund in favour of the said supplier.

Submitted
2/13/19

बिल / कौशलेंगें

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7488059004

अवध बिहारी प्रसाद

आयुष्मा ग्योडम

बालिका छात्रावास के सामने, मेन रोड, लातेहार-829206 (झारखण्ड)

नं०- 624

दिनांक 09/03/19

नाम सचिव जिला क्विडु सेवा प्राविता

पता लातेहार

क्र.	विवरण	मात्रा	दर	रकम
(1)	भात पेट { मीठ पनीर काला मिमरी }	140 पेट	21/-	2940/-
(2)	किचुट	8 पत्र	95/-	760/-
(3)	चाय	132 स्प	51/-	6732/-
(4)	पानी पीतक	6 बोतल	12/-	72/-
मू. चू. ले. दे.			कुल योग :	3897

रूपये (शब्दों में)

तीन हजार आठ

सौ सैन्तीन्ये रूपये मात्र

हस्ताक्षर

Respected Sir,

Bill of Rs. 3,897/- (Rs. Three Thousand eight hundred ninety seven) only for refreshment of litigants, & Member of Benches etc. in National Lok Adalat held on 09/3/19.

M
13.3.19

Secretary
D.L.S.A, Latehar

Bill of Rs. 3,897/- (Rs. Three Thousand eight hundred ninety seven) only sanctioned & passed.

R. S. Day

Chairman
D.L.S.A, Latehar
26/03/19